

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2029**  
TO BE ANSWERED ON 29.11.2019

**Displacement of Villagers from Protected Areas**

2029. DR. VIRENDRA KUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether any proposals have been received regarding displacement of villagers from protected/reserved areas from State Governments including Madhya Pradesh along with other States;
- (b) if so, the details thereof;
- (c) whether approval has been granted for the said proposals;
- (d) if so, the details thereof, State/UT-wise; and
- (e) if not, the time by which such proposals are likely to be sanctioned?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a),(b),(c) and (d) No proposals for displacement of villagers from Protected Areas have been received. However, voluntary village rehabilitation from the Protected Areas including Tiger Reserves have been received from the State Governments of Karnataka, Kerala, Madhya Pradesh, Maharashtra, Mizoram, Tamil Nadu, Rajasthan, Chhattisgarh, Odisha and Telengana.

A total amount of Rs.485.64 crores and Rs.34.32 crores under the Centrally Sponsored Schemes of 'Project Tiger' and 'Development of Wildlife Habitats' respectively has been released to the aforesaid State Governments for voluntary village rehabilitation since 2015-16 to 2018-19.

- (e) The proposal for rehabilitation of villagers from Nauradehi Wildlife Sanctuary received from the State Government of Madhya Pradesh was not approved as the proposal was found to be incomplete. The proposal will be considered on receipt of complete information.

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